

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 79 of 2014**

**Dated : 28<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Raj West Power Ltd. .... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. P.N. Bhandari for R-2 to R-4

Mr. R.K. Mehta

Ms. Ishita Choudhuri Dasgupta for R-1

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for hearing on **4<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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